- (a) the number of factories manu facturing explosives to be established during the Third Five Year Plan period;
- (to) whether there is any factory in Madhya Pradesh; and
- (c) if so, where; and whether it is in the private sector or the public sector?

THE MINISTER OF INDUSTRY m THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Six schemes have been licensed so far for manufacture of industrial explosives.

- (b) One unit has been licensed for location in Madhya Pradesh.
  - (c) Private Sector.

#### PRODUCTION OF COFFEE AND CARDA-MOM- IN MYSORE STATE

- \*454. SHRI A. D. MANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the Government of India have asked Government of Mysore to increase the production of dollar-earning crops like coffee and cardamom; and
- (to) if so, what steps have been recommended to increase the production of coffee and cardamom in Mysore State?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

- (a) Yes, Sir.
- (b) So far as Coffee is concerned, the steps taken by the Coffee Board are:

Grant of loans, supply of station selection seeds, demonstration plots and periodical advice to planters on cultural operations.

As regards cardamom, the Mysore Government have started a Cardamom Development Scheme with headquarters in Mercara. A research station is working in Mudigare for improvement of cardamon through research. Measures are also being taken by the Central Spices and Cashewnuts Committee to control the Katte disease.

### SHIFTING OF GOVERNMENT OFFICES FROM DELHI

f Shri Sitaram Jaipuria: \*455. ^ Shri B. D. KHOBARAGADK L SHRI M. S. OBEROI:

Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

- (a) whether it is a fact that Government propose to shift some Central Government Offices outside Delhi; and
- (b) if so, what are the names of such Offices and where they will be shifted?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHOT MEHR CHAND KHANNA): (a) Yes.

(b) A statement is placed on the Table of the Sabha. The places shown in the statement to which the offices are proposed to be shifted are only tentative.

## STATEMENT

Name of the office  $N_{ew}$  locations proposed tentatively

1. Central Public Works Department.

2. Department of Tourism.Agra/Gwalior. 3- Department of Lighthouses and Light ships. Calcutta.

A- Exploratory Tubewells Organisation. Roorkee/Agra/Gwalior.

5. Indian Council of Agricultural Research. Agra/Gwalior.

6. Publications Division. Faridabad.

7. National Buildings Organisation. Faridabad/Agra/Gwalior.

8. National Mineral Development Corporation. Ajmer/Jaipur.

9- National Sample Survey. Indore/Jabalpur/Nagpur

10. Plant Protection Quarantine and Storage Directorate Jaipur/Agra.

11. Khadi and Village Industries Commission. Bombay.

12. Fertilizer Corporation of India. Nangal or Sindri.

3. Oil and Natural Gas Commission. Dehra Dun.

14. Bridges and Floods Designs Directorate of the Lucknow or elsewhere.

Research, Designs and Standards Organisation.

15. National Projects Construction Corporation. Faridabab.

16. All India Handicrafts Board. Not decided.

17. Central Hindi Directorate. Not decided.

18. Bhakra and Beas Dam Designs Directorate. Nangal.

19. Directorate of Economics & Statistics. Not decided.

N.B.—These offices (except at Serial Nos. 4, 7, 10, 15 and 18 above) are shifting in parts only.

# IMPORT OF CARS FROM UNITED STATES .OF AMERICA BY RETURNING INDIAN STUDENTS

•456. SHRI DAHYABHAI V. PATEL; Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Controllers of Imports have now started asking for repatriation of amount of foreign exchange remitted to students who have gone to United States of America for studying, on their asking for an import licence to bring with them motor cars that they have been using there after their studies

were over and purchased by them out of their earnings in that country;

Bombay.

- (b) whether this is the general rule or these rules apply to certain individuals only; and
- (c) whether there are any oases where such conditions are imposed?

THE MINISTER OS INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH); (a) and (b) In all cases where the total amount of foreign exchange released by the Reserve Bank of India is found to